Declaration of Assets and Liabilities

Year 2020-21

I RANJEET PRASAD, son/daughter/wife of LATE UMESH PRASAD, Aged 45 years, belonging to BLAS service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

SHO FIDIL STO) A.

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant- 3 Etc. Name |
|------------|---|--|--|---------------------|-----------------------|------------------------------|
| (i) | Cash | 30,000/- | NEHA 10,000/ | RIDDHI SHREE | AYSHUMAN CHAUDHARY | NIL |
| 2 (11) | Deposits in Banks, Financial Institutions And Non- Banking Financial Companies | saving a/c- 30,000/- | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC-5,00,000/- (annual premium- 40,000/-) | LIC- 2,50,00 0/- (annual premiu m- 20,000/ -) | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | BAJAJ DISCOVER (150cc) | NÍL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | Gold-50gms, (24 carat) | Gold- 200gms (24 carat) | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

(P)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant- 1 Name | Dependant- 2 Name | Dependant- 3 Etc. Name |
|------------|---|--|---|-------------------------|-------------------------|------------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 1 acre,78 dis. nalanda approx.CMV 10,00,000/- | NIL | NIL | NIL | NIL |
| (ii) | Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | Ranipur,Patna 1200 sq.ft approx.CMV- 16,00,000 | Sheikhpura,Patna 5.0858 dis. & Bahuara,Patna 4.1329 dis. approx.CMV- 45,00,000/- (both) | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Habbipur P.S- Parvalpur 17 kathas approx.CMV- 5,00,000/- | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 12.02.2021 | |
|------------|-------------|--|-------------------------------------|--|
| | | Postul Ro | eas. | |

| (a) | (i) Loans from Banks | (i)SBI HOUSING LOAN PAID DUES | 16,80,000 2,62,201 14,17,799 |
|-----|---|--|------------------------------------|
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | GPF Loan | 5,00,000/- |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Filled tax return for F.Y. 2019-20 in A.Y. 2020-2021 PAN- BMJPP1086K | 17,000/- |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL . |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

Personal Detail

| GPF/CPF/PRAN No. | :- | PTS/BLA/1282 |
|------------------|----|--------------|
| Gender | :- | M (M/F) |

Date of Birth 0

Ranjut Brasal

Class/Group :- B (A/B/C)

Cadre :- B.L.A.S. SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: RANJEET PRASAD

Place: PATNA

Designation:

ASSISTANT

Date:.12/02/2021

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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